

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI
COMPANY APPEAL(AT) NO.403 OF 2018

IN THE MATTER OF:

The Rathna Textile Mills Pvt Ltd & Ors

Appellant

Vs

V.R.A.R. Ramakrishnan

Respondent

For Appellant:- Mr. Vishnu, advocate.

For Respondents: - Mr. S. Santanam Swaminadhan, Advocate.

O R D E R

30.07.2019 - Mr. Vishnu, Advocate appearing on behalf of the appellants submits that Mr. Vidya Shankar, Advocate who had argued it in part is in Chennai and could not make it to this Appellate Tribunal today. The matter being part heard, let the appeal be listed for further hearing on **14th August, 2019.**

(Justice Bansi Lal Bhat)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

Bm/nn